

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6763
ANSWERED ON:10.05.2005
INTELLECTUAL PROPERTY RIGHTS
Harsha Kumar Shri G.V.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has decided to set up ten additional Intellectual Property Rights chairs to generate capacity within the country; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) Yes, sir.

(b) The Government has decided to set up ten additional Intellectual Property Rights (IPRs) chairs in the country. Three of these chairs will be set up in the Indian Institutes of Management (IIM) - one each at the IIM at Ahmedabad, Kolkatta and Bangalore in the area of Intellectual Property Management; five chairs will be set up at the Indian Institutes of Technology (IIT) - one each at the IIT at Delhi, Kharagpur, Chennai, Mumbai and Kanpur in the areas of IPRs pertaining to patents, trademarks, industrial designs and geographical indications; and the other two chairs - one each - at the Delhi School of Economics, University of Delhi and at the School of Economic Studies, Jawaharlal Nehru University, New Delhi in the area of Intellectual Property and Development.